

(a) whether it is a fact that huge quantity of liquor was seized by the police in Delhi on 27th April, 1969 from a gang of smugglers; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) It is reported that on 27th April, 1969 the Delhi Police recovered 9 bags containing illicit liquor in plastic tubes from a car near Kishanganj, Delhi. A case registered by Delhi Police in this connection is under investigation. 3 persons have been arrested so far.

SINDHU RESETTLEMENT CORPORATION

751. SHRI JAIRAMDAS DAULATRAM: Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to refer to the answer to Unstarred Question No. 146 given in the Rajya Sabha on the 30th April, 1969 and state the amount spent by the Sindhu Resettlement Corporation from its own funds for the construction of the buildings occupied by the educational institutions being run by the Gandhidham Maini Mandal?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQBAL SINGH): The Sindhu Resettlement Corporation has spent an amount of Rs. 5,52,247.00 from its own funds for the construction of the educational buildings which are being run by the Gandhidham Maini Mandal.

STUDENTS OF SINDHI LANGUAGE IN MIDDLE SCHOOLS OF DELHI

752. SHRI JAIRAMDAS DAULATRAM: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) the total number of students in all the standards on the roll of each of the (i) middle and (ii) Primary Schools in Delhi run by the Delhi Administration or the Municipal Corporation which use Sindhi language as medium of instruction, and

(b) the above figures for each of the four preceding years?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSAN): (a) and (b) The requisite information is being collected from the educational authorities of Delhi and will be placed on the Table of the Sabha as soon as possible.

STUDENTS WHO USE SINDHI LANGUAGE IN HIGHER SECONDARY SCHOOLS OF DELHI

753. SHRI JAIRAMDAS DAULATRAM: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) the total number of students in all standards on the roll in 1969 in each of the Higher Secondary Schools in Delhi with Sindhi language as medium of instruction, and

(b) the above figures for each of the four preceding years?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSAN): (a) and (b) The requisite information is being collected from the educational authorities in Delhi and will be placed on the Table of the Sabha as soon as possible.

CONFERENCE WITH YOUTH ORGANISATIONS

754. SHRI G. R. PATIL: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether Government had recently convened a Conference of representatives of Youth Organisations in the country in New Delhi;

(b) what decisions have been taken in the conference;

(c) whether any programme for non-student youth has been taken; and

(d) if so, the details thereof?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) Yes Madam.

(b) to (d) The Conference has recommended *inter alia*:

(i) Programmes for the welfare of non-student youth which are directly helpful

to them in the preparation and training for work and in family life, giving them opportunities for self expression, self development and cultural attainment.

(ii) Programmes and activities which are directly beneficial to the community and could be taken up by the non student youth, according to their abilities, educational background and aptitudes, in order to get opportunities for self-expression comradeship, community life and national service.

(iii) Programmes of training of youth leaders and personnel for youth services, and

(iv) Setting up of a National Advisory Board on Youth Services.

COLLISION OF CARGO SHIPS AT BOMBAY PORT

755 SHRI G. R. PATIL Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state.

(i) whether two cargo ships collided in Bombay Port on 1st May, 1969

(b) if so details regarding the collision and damages caused to the ships and

(c) the steps Government proposed to take to avoid such incidents in future.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI K. RAGHURAMIAH) (a) Yes Madam. A Greek Ship named m.v. 'KERKIS' and the tanker 'BAY LEAF' belonging to the British Royal Auxiliary Fleet collided in Bombay Harbour on 1st May 1969.

(b) The tanker 'BAY LEAF' was at anchor and stationary while m.v. 'KERKIS' was manoeuvring in its vicinity without a pilot when the two ships collided. M.V. 'KERKIS' should have waited outside and picked

up a pilot before entering the harbour. Minor damages have been sustained by both the vessels but there was no loss of life or injury to anyone.

(c) Under Section 31 of the Indian Ports Act 1908, Pilotage is compulsory in Bombay particularly at the site of the incident and the vessel 'KERKIS' disregarded this provision. Further more India is a party to the International Regulations for the Prevention of Collision at Sea adopted by the SOLAS Conference 1960 and these regulations have been promulgated under the Merchant Shipping (Prevention of Collisions at Sea) Amendment Regulations, 1965. These provisions are considered adequate and violations will be dealt with according to law.

U. G. C. GRANTS TO SHIVAJI UNIVERSITY

756 SHRI G. R. PATIL Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state.

(a) the total amount of grants given by University Grants Commission to Shivaji University, Kolhapur during the years 1967-68, 1968-69.

(b) the amount of grants paid, if any, for departments in humanities and social sciences and for hostels and library building and staff quarters during these years, and

(c) the amount proposed to be given for the above purposes during the year 1969-70.

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO) (a) and (b) A statement is attached.

(c) It is not possible to indicate the grants that may be given by the U. G. C. to the University during 1969-70 as the release of the grant will depend upon the progress achieved in the implementation of the approved development projects and the expenditure incurred thereon by the University.

STATEMENT

Grants paid to Shivaji University during 1967-68 and 1968-69

S. No.	Purpose	1967-68	1968-69
		Rs.	Rs.
1.	Staff (Humanities)	25,000 00	31,775 00
2.	Building (Humanities)		2 00,000 00